

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.47 of 2015 and Appeal No.32 of 2015

Dated: 08th December, 2016

In the matter of :

Appeal No.47 of 2015

Nabha Power Ltd. & Anr. ... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No.32 of 2015

Talwandi Sabo Power Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **19th January, 2017.**

Court Master

Suman